

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

68(ND)14

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.01.2019.**

**NAME OF THE COMPANY: Paramjit Singh Bawa V/s. M/s Bawa Promoters
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present:

Mr. P. V. Kapoor, Sr. Advocate, Mr. Ankur S. Kalkarni,
Ms. Shweta S. Parihar, Advocates for the Petitioner.
Mr. Arun Kathpalia, Sr. Advocate with Mr. Krishnendu
Dutta, Ms. Moulshree Shukla, Advocates for the
Respondent No. 1, Ms. Sonia Dube, Mr. S. Chakraborty,
Ms. Harshita Verma, Advocates for the Respondent No.
2, Mr. Swapnil Gupta, Advocate for the Respondent No.
8.

ORDER

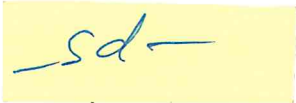
Ld. senior counsel submit that the parties would like to explore mediation for settlement of their disputes made in CPs no. 67/2014 and 68/2014 before Hon'ble Mr. Justice Badar Durrez Ahmed (Retd). His consent has already been taken.

(Dilshad)



All parties are directed to appear before him on 23rd January, 2019 at 4:30 pm. The learned Hon'ble Mediator shall fix his own fees which shall be shared equally by all concerned.

List this case for further consideration on 30th April, 2019.



(Dr. V.K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)